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59. SHRI A. D. MANI: SHRI SITARAM JAIPURIA : SHRI K. C. PANDA:

SHRI SUNDAR MANI PATEL: SHRI K CHANDRASEKHA-RAN:

WUI the Mini ter of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether he stated in Delhi on May 28, 1970 that he wants to wind up the Department of Tourism and hand over its functions to a National Tourist Authority in 19T,

(b) if so, <u>wh.it</u> are the detail* of the proposal; and

(c) what wit be the set-up and the functions of thi proposed Authority?

THE MINUTER OF TOURISM AND CIVIL /WIATION (DR. KA-RAN SINGH): (a) to (c) The question of establishing a National Tourist Board or Authos ity which will deal with various aspects of tourism promotion and ensure clos. co-ordination between the commercial and other activities in this field is beijg carefully considered in all its aspect.

TRAINING TO R.K9. VOLUNTEERS W THE USE OF WEAPONS

60. SHRI M. V. BHADRAM : SHRI KIISHAN KANT: SHRI APJUN ARORA :

Will the PRIME MINISTER be pleased to state

(a) whether Government are aware of the fact that during the past several years Rashtriya Swayam Sevak Sangh had been reguhrly training its volunteers in differem parts of the country in the use of lathi, knife and other weapons; and

(b) if so, wl ether Government propose to take an 7 action to ban guch para-military tre ning organised by the

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) Yes, Sir.

(b) The District Magistrate of Delhi has ort June 26, 1970 issued an order under section 144, Cr. P.C. prohibiting inter atta for a period of two month* the holding of physical drills, whether with or without lathis or any other weapons or any object resembling any weapon in any public place or in any place where the members of the public have a right of access. It will be for authorities authorised under law to issue such orders to consider the need for such orders in other parts of the country. The question of enacting legislation to deal with organisations which hold drills, training etc. on the pattern of the armed forces[^]'ia under consideration of the Central Government

KEEPING OF RARE MANUSCRIPTS IN GUNNY BAG8 AT VARANASI

61. SHRI LOKANATH MISRA : SHRI K. C. PANDA : SHRI S. S.

> MARISWAMY: SHRI SUNDAR MANI PATEL

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to stat* :

(a) whether the attention of tha Government of India ha* oeen drawn to a report in the Hindustan Times of 3rd May, 1970 that some of the rare manuscripts were kept in gunny bags belonging to Kashi Nagri Paxchanu Sabha at Varanasi; and

(b) if so, whether the Government of India have taken any action to save these rare manuscripts; if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) Yes, Sir.

(b) The Nagri Parchami Sabha Varanasi has been requested to indicate the nature and the extent of assistance they need for the proper preservation of these manuscripts. Their proposals are awaited.

HOLDING OF THE JOINT ENTRANCE EXAMINATION OF THE INSTITUTES OF TECHNOLOGY IN HINDI

62. SHRI R. P. KHAITAN : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to